

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

(IB)-606(PB)/2018

IN THE MATTER OF:

Gurucharan Singh Soni & Kuldeep Kaur Soni ... Applicant/petitioner
Vs.

Unitech Ltd. Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 03.07.2018

Coram:

Dr. Deepti Mukesh
Hon'ble Member(Judicial)

Sh. S. K Mohapatra,
Hon'ble Member (Technical)

PRESENTS

For the Applicant/petitioner : Mr. G.K Jain, CA

ORDER

In compliance of the order dated 30.05.2018, a certified copy of order dated 13.06.2018 passed by Hon'ble NCLAT is filed.

Notice to respondent be issued returnable on 01st August, 2018.

Process dasti.

List on 01 August, 2018.

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

Sd/-

(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)

03.07.2018
Aarti